

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDER BY THE GOVERNOR

NOTIFICATION.

Dated Shillong, the 17th May, 2016.

No. LJ (A) 9/77/Pt./164 – On the recommendation of the Departmental Committee and under Regulation 4 (d) of the Meghalaya Public Service Commission (Limitation of Function) Regulation, 1972, the Governor of Meghalaya is pleased to temporarily promote Smti Lawanda A. Lyndem, Law Officer, Law Department as Deputy Legal Remembrancer & Under Secretary to the Government of Meghalaya, Law Department in the scale of pay of ₹ 23,300-700-27,500-830-32,480-970-39,270/-PM plus other allowances as admissible under the rule w.e.f. the date of taking charge and until further order vice Shri Debu Lyngdoh on deputation to the High Court of Meghalaya, Shillong.



(Shri L.M. Sangma),
Special Secretary to the Government of Meghalaya,
Law Department.

Memo No. LJ (A) 9/77/Pt./164-A,

Dated Shillong, the 17th May, 2016.

Copy forwarded to: -

1. The Private Secretary to the Chief Minister, Meghalaya, Shillong.
2. The Private Secretary to the Deputy Chief Minister (Law).
3. The Private Secretary to the Chief Secretary to the Government of Meghalaya, Shillong.
4. The Advocate General, High Court of Meghalaya, Shillong.
5. The Additional Advocate General, High Court of Meghalaya, Shillong.
6. The Registrar General, High Court of Meghalaya, Shillong.
7. The Accountant General (A & E), Meghalaya, Shillong for information and necessary action.
8. Officer concerned.
9. Personnel & AR (A) Department with reference to their I/D No. 447/15 dt. 07.04.2016.
10. Political Department.
11. All Administrative Departments.
12. Secretary, MPSC, Shillong.
13. Secretary, Meghalaya State Law Commission, Shillong.
14. Member Secretary, Meghalaya State Legal Services Authority, Shillong.
15. District & Sessions Judge, Shillong.
16. Chief Judicial Magistrate, Shillong.
17. Treasury Officer, Shillong North/South Treasury, Shillong.
18. The Director of Printing & Stationery, Shillong for favour of publication of the above notification in the official Gazette of Meghalaya.
19. DIPR, Meghalaya, Shillong.
20. DEO, Law Department.
21. Personal file of the officer concerned.
22. Guard file.

By order etc.,



Special Secretary to the Government of Meghalaya,
Law Department.
